

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2016
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDYASARAN R. ASHOK KUMAR	Counsel for R 1 to 5	[Signature]
2.	M. Ravihan Adig	Counsel for Respondents	M. Ravihan

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. Put up on **05.12.2017 at 10.30 A.M.**

- Sed -
MEMBER (TECHNICAL)
ghk

- Sed -
MEMBER (JUDICIAL)